

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1011/2022 in Company Petition IB/60/2022
NAME OF THE COMPANY	Karvy Comtrade Ltd
NAME OF THE PETITIONER(S)	DBS Bank India Ltd
NAME OF THE RESPONDENT(S)	Karvy Comtrade Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1011/2022

Ld. Counsel Mr. V.V.S.N. Raju for the Financial Creditor and Ld. Counsel Mr. Avinash Desai for the Corporate Debtor present.

At request of the Ld. Counsel for the Financial Creditor for reply, matter adjourned to 16.12.2022. We further direct both side to make their submissions on Section 7 also on 16.12.2022.

The matter adjourned to 16.12.2022.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL